

**DISCLOSURE OF ASSETS BELONGING TO JUSTICE PRASHANT KUMAR MISHRA & SMT. SUCHETA MISHRA AND MINOR SON PADMESH MISHRA AS ON 16.01.2013**

Items	Description	Particulars		Remarks
		(A) Self	(B) Spouse	
Landed property	<b>Land</b>	Area 1.31 hectares, Vill. Pauta, P.H.No.22, R.I. Circle Nayapara, Tahsil Abhanpur, Distt. Raipur (C.G)  Purchased in June, 2009	Area 4.705 hectares, Vill. Sargaon, P.H.No.46, R.I. Circle Patharia, Tahsil Mungeli, Dist. Bilaspur (C.G)  Purchased in October, 2006	
	<b>Land</b>		Area 1.145 hectares, Vill. Saida, P.H.No. 24, R.I. Circle Sakri, Tahsil Takhatpur, District Bilaspur (C.G)  Purchased in July 2007	
	<b>House + open land</b>	Area 4422.6 Sqft., Hansa Vihar Colony, Bilaspur  Purchased in May, 2001  Adjoining land from Khasra No.635/28, Area 2/3 <sup>rd</sup> from 6324 Sqft. Purchased in June 2004		
	<b>Land</b>	<b><u>In the name of self, spouse &amp; Minor son</u></b>  3/4 <sup>th</sup> area from 17500 Sqft., at vill Bodri, P.H.No.1, R.I. Circle & Tahsil Bilha, District Bilaspur (C.G)  Purchased in Sept. 2005		
	<b>Flat</b>	One 3 BHK Flat No.D-103, Sai Parisar, Ward No. 14, Binoba Nagar Ward, Krantinagar, Bilaspur, Distt. Bilaspur (C.G) Area 1600 Sqft. (Approx.) Purchased in April, 2004		
	<b>Shop</b>	One shop at Chakradharnagar, Raigarh (C.G) gifted by father		
	<b>Flat</b>	One 4 BHK Flat with Garage at Jaypee Greens Noida, Kensington Boulevard		

		<p>Booked in October 2010.</p> <p>Booking amount Rs.81,27,000/-, till date payment of 5 instalments through Cheques have been made totaling Rs.36,01,556/-, expected delivery in 2015.</p>		
	<b>Other landed property</b>	<p>Raigarh ancestral property having undivided share</p> <ol style="list-style-type: none"> <li>1. Two Storey Ancestral house at Ramgudipara, Area – 4000 Sqft (Approx)</li> <li>2. Two Storey house at Chakradharnagar built by elder brother on joint family land, Area-7000 Sqft. (approx.)</li> <li>3. Plot at Beladula Raigarh, Area 7000 Sqft. (Approx)</li> <li>4. Plot at Attarmuda, Raigarh, Area 4000 Sqft. (Approx.)</li> <li>5. Agricultural land at Vill. Attarmuda, Area 2 Acres (Approx).</li> </ol>		
Bank Deposits		<ol style="list-style-type: none"> <li>1. Axis Bank, Bilaspur with wife – Rs.15,975/-</li> <li>2. Axis Bank, Bilaspur HUF A/c – Rs.68,145/-</li> <li>3. SBI main Branch Bilaspur Joint Account with wife – Rs.31,870/-</li> <li>4. SBI High Court Branch, Bilaspur (Self) Rs.10,40,875/-</li> <li>5. Padmesh Mishra, SBI Main Branch, Bilaspur – Rs.99,400/-</li> <li>6. Canara Bank, Bilaspur – Rs.18,857/-</li> <li>7. Central Bank, Bilaspur – Rs.30,000/- (approx)</li> <li>8. Union Bank of India, Jabalpur HC Branch, applied for transfer to Bilaspur Branch – Rs.40,000/- (Approx)</li> <li>9. HDFC Bank A/c of Minor son Padmesh Mishra – Rs.16,000/- (Approx)</li> <li>10. PPF Account (self) Rs.12,75,200/-</li> </ol>	<p>PPF A/c Smt. Sucheta Mishra – Rs. 9,23,425/-</p> <p>-</p>	

		<p>11. PPF A/c Son Padmesh Mishra – Rs. 9,80,468/-</p> <p>12. GPF A/c Rs.7,91,641/</p>		
Securities & investments	Mutual funds investment from 2005 onwards – invested in different Mutual Fund Schemes of ICICI MF, IDFC MF, SBI MF, Morgan Stanley MF, SBI Life Ulip fund, Sundaram MF, HDFC MF	<p><b><u>In the name of self, wife, son &amp; HUF</u></b></p> <p><b>Self</b> – Rs.17.00 lakhs (Approx.)</p> <p><b>Wife</b> Rs. 6.30 lakhs (Approx.)</p> <p><b>Son</b> Padmesh Rs. 1 lakh (Approx.)</p> <p><b>HUF</b> – Rs.5.30 lakhs (Approx.)</p>		
	<b>ULIP Policies</b>	<p>1. Max Life Ins. Premium paid Rs. 1.80 lakhs</p> <p>2. LIC Smart Ulip – premium paid Rs.3 lakhs</p> <p>3. LIC Money Plus- Premium paid Rs.3 lakhs</p>	LIC Money Plus – Premium paid Rs.3 lakhs	
	<b>Shares purchased since 1998 onwards</b>	<p>1. Firstsource solution Qty. 1000</p> <p>2. Koprana Lmt. Qty.1000</p> <p>3. OJAS Technochem- Qty.1000</p> <p>4. Tata Teleserv (Mah)- Qty.1000</p> <p>5. Varun Shipping – Qty.1000</p> <p>6. JSW Steel Ltd. Qty. 8</p> <p>7. Reliance Capital Ltd- Qty 3</p> <p>8. Reliance Infrastructure Ltd- Qty.4</p> <p>9. Reliance Natural Resources Ltd. – Qty. 63</p> <p><b>HUF of which I am the “KARTA”</b></p> <p>10. 3 i Infotech, Qty - 1000</p> <p>11. Cairn India, Qty - 1000</p> <p>12. Capital First Ltd, Qty 1000</p>	<p>1. Axis Bank Ltd – Qty 1000</p> <p>2. DCM Shriram Ind. Qty 50</p> <p>3. HB Estate Devlp – Qty 25</p> <p>4. HB Portfolio – Qty 25</p> <p>5. HDFC Bank Ltd. Qty 35</p> <p>6. JK Pharmachem – Qty 200</p> <p>7. JSW Steel Ltd. - Qty 52</p> <p>8. Kaashyap Technologies Ltd-Qty 116</p> <p>9. Neyveli Lignite – Qty</p>	

		<p>13. Delta Corp. Qty - 4000  14. Development Credit – Qty 5000  15. Fortis Healthcare – Qty 2000  16. Future Ventures – Qty 10000  17. Goldman SAC Liquidbees Qty - 23  18. HDFC Bank, Qty - 1000  19. Hindustan Co. Qty - 5000  20. IDFC Ltd, Qty. - 5000  21. Jupiter Bioscience, Qty. - 5000  22. L&amp;T Finance Hold, Qty. 8000  23. L&amp;T Ltd. Qty - 200  24. OPTO Circuits India, Qty - 4000  25. Praj Industri, Qty - 1000  26. Satyam Comp. Qty - 1000  27. Suzlon Energ. Qty – 10,000  28. Tanla Solu. Qty – 6000  29. Tata Chemicals, Qty - 1000  30. Titan Ind. Ltd. Qty - 400  31. Yes Bank Ltd. Qty – 3000  32. Zee Learn Ltd. Qty – 10,000</p>	<p>900  10. Reliance Communications Ltd – Qty. 9  11. Reliance Industries Ltd. – Qty 144  12. Reliance Power Ltd. – Qty 2  13. Sibar Software – Qty. 200  14. Slylid Telecomm – Qty 1000  15. Svam Software Ltd – Qty 400</p>	
	<b>Bonds</b>	Bonds of IDFC & L & T Infra for Rs.80,000/- (Approx)		
Other movable assets	<b>Jewellery</b>	<p>Gold Rings and Chains weighing 8 Tolas (Approx.)</p> <p><b>HUF</b></p> <p>Gold Ornaments weighing 25 Tolas (Approx.) received from Parents.</p> <p>Minor Padmesh Rings and Chains weighing 10 Tolas (Approx.) gifted to him from time to time at the time of Birth, First Birth Day and Thread Ceremony</p>	<p>Gold Ornaments weighing 10 Tolas (Approx.) gifted at the time of marriage  <b>(Streedhan)</b></p> <p>One Maruti SX4 Vehicle purchased in 2007 for Rs.7 Lakhs (Approx)</p>	